Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 09.01.2014

The meeting No.39/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 09.01.2014 in Conference Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Director	R.O., TC, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.38/AM-14, dated 02.01.2014 was taken for ratification. As there were no amendments to the same, the above referred minutes of 02.01.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.39/AM-14 dated 09.01.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below-

:39/84-ALC3/2013 **MEETING DATE**: 09.01.2014 **MEETING NUMBER**

Case No.:6/26/84-ALC3/2013		Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Rejected
HQ File :01/84/050/00185/AM14/	RLA File :05/24/040/00189/AM14/	Lic.No/Date:0510365117 10.09.2013	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DIPP's letter dated 03.10.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

	Case No.:10/31/84-ALC3/2013	1 -	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
2	HQ File :01/84/050/00223/AM14/			Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

Case No.:1/33/84-ALC3/2013		00.01.2014	Status: Approved
HQ File :01/84/050/00228/AM14/	II	Lic.No/Date:0710099327 30.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/97/2013-14/Hosy., dated 09.01.2014 as detailed below:-

S. No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Shirt (Full Sleeve) made of	11,800	100% Linen yarn dyed	2.66 Sq.
	100% Linen yarn dyed fabric, GSM-	Nos.	fabric, GSM-148+/-10%	meter per
	148+/-10%, Style No. W41229			piece
2.	Men's Shirt (Full Sleeve) made of	1200 Nos.	100% Linen bleached	2.66 Sq.
	100% Linen bleached fabric, GSM-		fabric, GSM-148+/-10%	meter per
	148+/-10%, Style No. W41229			piece

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3.	Gents Shirt (Half Sleeve) made of 54%	3400 Nos.	54% Linen 46% Cotton	2.60	Sq.
	Linen 46% Cotton bleached fabric,		bleached fabric, GSM-	meter	per
	GSM-142+/-10%, Style No. WR4201		142+/-10%	piece	
4.	Gents Shirt (Half Sleeve) made of 54%	2950 Nos.	54% Linen 46% Cotton	2.60	Sq.
	Linen 46% Cotton yarn dyed fabric,		yarn dyed fabric, GSM-	meter	per
	GSM-142+/-10%, Style No.WR4201		142+/-10%	piece	_

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/33/84-ALC3/2013		00.01.2014	Status: Approved
HQ File :01/84/050/00229/AM14/	II	Lic.No/Date:0710099328 30.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/98/2013-14/Hosy., dated 09.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Shirt (Half Sleeve) made of	35,700	55% Ramie 45% Cotton	2.60 Sq.
	55% Ramie 45% Cotton yarn	Nos.	yarn dyed fabric, GSM-	meter per
	dyed fabric, GSM-122+/-10%,		122+/-10%	piece
	Style No.W41275			
2.	Men's Shirt (Half Sleeve) made of	6700 Nos.	55% Ramie 45% Cotton	2.60 Sq.
	55% Ramie 45% Cotton bleached		bleached fabric, GSM-	meter per
	fabric, GSM-122+/-10%, Style		122+/-10%	piece
	No.W41275			
3.	Men's Shirt (Half Sleeve) made of	5500 Nos.	55% Ramie 45% Cotton	2.60 Sq.

	55% Ramie 45% Cotton printed	printed fabric,	GSM-138+/-	meter	per	
	fabric, GSM-138+/-10%, Style	10%		piece		
	No.W41285					

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/39/84-ALC3/2013	5	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00274/AM14/		Lic.No/Date:0310756393 31.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Finished Shawls made of Viscose	10,066	Unfinished Shawls, GSM-	10,066
	shawls with embroidery, GSM-60	Nos.	60 to 150+/-10%, Viscose	Nos.
	to 150+/-10%, Viscose Shawls		Shawls	
2.	Finished Shawls made of wool	10,844	Unfinished Shawls, GSM-	10,844
	shawls with embroidery, GSM-60	Nos.	60 to 150+/-10%, Wool	Nos.
	to 150+/-10%, Wool Shawls		Shawls	
3.	Finished Shawls made of Wool	43,984	Unfinished Shawls, GSM-	43,984
	Modal shawls with embroidery,	Nos.	60 to 150+/-10%, Wool	Nos.
	GSM-60 to 150+/-10%, Wool		Modal Shawls	
	Modal Shawls			
4.	Finished Shawls made of silk shawls	13,556	Unfinished Shawls, GSM-	13,556
	with embroidery, GSM-60 to	Nos.	60 to 150+/-10%, Silk	Nos.
	150+/-10%, Silk Shawls		Shawls	

5.	Finished Shawls made of wool	12,508	Unfinished Shawls, GSM-	12,508
	viscose shawls with embroidery,	Nos.	60 to 150+/-10%, Wool	Nos.
	GSM-60 to 150+/-10%, Wool		Viscose Shawls	
	Viscose Shawls			
6.	Finished Shawls made of Silk	11,257	Unfinished Shawls, GSM-	11,257
	shawls with embroidery, GSM-60	Nos.	60 to 150+/-10%, Silk	Nos.
	to 150+/-10%, Silk Shawls		Shawls	
7.	Finished Shawls made of Silk	17,896	Unfinished Shawls, GSM-	17,896
	shawls with embroidery, GSM-60	Nos.	60 to 150+/-10%, Modal	Nos.
	to 150+/-10%, Modal Shawls		Shawls	
8.	Finished Shawls made of Modal	15,117	Unfinished Shawls, GSM-	15,117
	viscose shawls with embroidery,	Nos.	60 to 150+/-10%, Modal	Nos.
	GSM-60 to 150+/-10%, Modal		Viscose Shawls	
	Viscose Shawls			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:20/39/84-ALC3/2013		00 01 2014	Status: Approved
HQ File :01/84/050/00292/AM14/		Lic.No/Date:1010055353 01.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.22/14 held on 05.09.2013, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	PVC Backed Coir Mats/	97,088 Sq.	Relevant PVC backed Coir	1,00,000 Sq.
	Matting in various sizes Mats	meter	Matting in roll form rolls	meter.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		00.01.2014	Status: Approved
HQ File :01/84/050/00284/AM14/		Lic.No/Date:5610003168 07.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations and taking cue from SION H-97 decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	PP Woven Jumbo Bags	10,00,000	P.P. Granules	1.10 Kgs./kg. content in
	Milky White Neo-con	Kgs.		export product.
	Brand (FIBC)		LLDPE Granules	1.05 Kgs./kg. content in
				export product.
			U.V. Stabilizer	10,500 Kgs.
			Ethyl Vinyl Acetate	52,500 Kgs.
			LDPE for lamination	1.05 Kgs./kg. content in
				export product.
			PP Granule for	1.05 Kgs./kg. content in
			lamination	export product.
			HDPE Granules for	1.05 Kgs./kg. content in
			thread	export product.
			P.P. Granules for	As per packing policy
			packing material	

	Case No.:18/39/84-ALC3/2013	3	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
8	HQ File :01/84/050/00290/AM14/			Defer Date: 06.02.2014
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.02.2014.

	Case No.:19/39/84-ALC3/2013	5	1	Status: Deferred
9	HQ File :01/84/050/00291/AM14/		1	Defer Date: 06.02.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 06.02.2014.

II I		00 01 001 4	Status: Approved
HQ File :01/84/050/00281/AM14/	RLA File :04/24/040/00165/AM14/	Lic.No/Date:0410151822 11.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per decision taken in NC meeting No.27/AM-14, dated 10.10.2013, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cubelite made out of synthetic Nylon	150 Nos.	Nylon Taffeta coated	463 Sq.
	Taffeta coated fabric, size: 2 feet,		synthetic fabric of	meter
	(Code: LLA3002486)		relevant GSM	

2.	Cubelite made out of synthetic Nylon	304 Nos.	Nylon Taffeta coated	2271 Sq.
	Taffeta coated fabric, size: 3 feet,		synthetic fabric of	meter
	(Code: A3686)		relevant GSM	
3.	Cubelite made out of synthetic Nylon	250 Nos.	Nylon Taffeta coated	2400 Sq.
	Taffeta coated fabric, size: 4 feet,		synthetic fabric of	meter
	(Code: A4886)		relevant GSM	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/39/84-ALC3/2013	Party Name: WELSPUN SYNTEX LTD.	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00273/AM14/	RLA File :03/95/040/00636/AM14/	Lic.No/Date:0310757626 12.11.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Nylon Bulk Continuous Filament	5,00,000	Nylon chips	5,25,000 Kgs.
	dyed yarn	Kgs.	Spin Finish Oil	7500 Kgs.
			Mater Batch	17,500 Kgs.

Case No.:13/39/84-ALC3/2013] -	00.01.2014	Status: Approved
HQ File :01/84/050/00285/AM14/	RLA File :56/24/040/00018/AM13/	Lic.No/Date:5610003211 13.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations and taking cue from SION H-97 decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity allowed
			Quantity		
	1.	PP Woven Jumbo Bags	5,00,000	P.P. Granules	1.10 Kgs./kg. content in
<u>.</u>		(FIBC)	Kgs.		export product.
				LLDPE Granules	1.05 Kgs./kg. content in
					export product.
				Additive Master Batch	11,000 Kgs.
				U.V. Stabilizer	
				Ethyl Vinyl Acetate	26,400 Kgs.
				Additive coloured Master	1.05 Kgs./kg. content in
				Batch	export product.
				P.P. Granules for packing	As per packing policy
				material	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/39/84-ALC3/2013		Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
HQ File :01/84/050/00280/AM14/			Defer Date: 06.02.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and CAD/CAM or lay-marker of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/ details for consideration of the proposal. The case stands for re-listing on 06.02.2014.

Case No.:23/39/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred	
HQ File :01/84/050/00295/AM14/	RLA File :05/23/040/00333/AM14/	Lic.No/Date:0510371207 18.11.2013	Defer Date: 06.02.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM of all the three export products in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.

Case No.:11/39/84-ALC3/2013	3	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approved
HQ File :01/84/050/00283/AM14/	I I	Lic.No/Date:0710099783 19.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100%	11,200	100% Polyester printed	11,200 Sq.
	Polyester printed fabric, GSM-	Nos.	fabric, GSM-82+/-10%	meter
	82+/-10% & 100% Polyester dyed		100% Polyester dyed	11,200 Sq.
	fabric, GSM-82+/-10%, Style		fabric, GSM-82+/-10%	meter
	No.WU4JS77044MI			

The GSM should match in both import and export.

II I	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	00 01 2014	Status: Approved
HQ File :01/84/050/00262/AM14/		Lic.No/Date:3210070023 20.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Shorts/Ladies Shorts	38,000	100% Nylon full dull woven	60,800 Sq.
	made of 100% Nylon full dull	Nos.	dobby fabric, GSM-118+/-	meter
	woven dobby fabric, GSM-		5%, width-58"	
	118+/-5% & 100% Polyester		100% Polyester knitted mesh	25,906 Sq.
	knitted mesh fabric, GSM-		fabric, GSM-100+/-10%,	meter
	100+/-10%		width-150-155 cms.	
			#484 Rubber Snap Button	38,000
			without logo, size-24L	Nos.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

II II	5	Status: Deferred
HQ File :01/84/050/00263/AM14/		Defer Date: 06.02.2014

17 | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that sample provided by applicant firm indicated the usage of one fabric only, whereas application indicated the usage of import item No.1 & 3 in export item No.1. Similarly, in respect of export item No.2, sample indicated the usage of one fabric only, whereas application indicated the usage of import item No.2 & 4. Accordingly, the Committee after deliberations decided to ask the

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applicant firm to clarify the matter for consideration of the proposal. The case stands for re-listing on 06.02.2014.

Case No.:3/39/84-ALC3/2013	Party Name: GAURAV INTERNATIONAL	00.01.2014	Status: Approved
HQ File :01/84/050/00275/AM14/		Lic.No/Date:0510371307 20.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Vest made of 100% Cotton	570 Nos.	100% Cotton velvet dyed	598 Sq.
	velvet dyed woven fabric, GSM-		woven fabric, GSM-235+/-	meter
	235+/-10%, Style No.W042U07		10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:5/35/84-ALC3/2013		Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
19	HQ File :01/84/050/00264/AM14/	RLA File :02/24/040/00123/AM14/	Lic.No/Date:0210196620 21.11.2013	Defer Date: 23.01.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

		II II		arty Name: WILLIAM GO ONS INDIA PVT. LTD.,		II I		Status: Approved	
		HQ File :01/84/050/00279/AM14/				Lic.No/Date:1010055602 21.11.2013			
$\ _2$	$\ $	Decision: The Committee considered to submitted in this case. Accordingly, Concase as detailed below:-		1 0		* *			<u> </u>
		S.No.	Export Product	Export Quantity	Import item		Quantity allowed		
		1.	Sisal Rugs	23,809.500 Sq. meters	Sisal Matting thickness	g with relevant	25,000 meter	Sq.	

	The R.A. shall	be advised to take	necessarv action sub	ject to compliance	of other usual conditions.
- 1			110000001	.,	01 0 01101 020 01001

	II .		Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred	
	HQ File :01/84/050/00289/AM14/	RLA File :31/83/040/00145/AM14/	Lic.No/Date:3110061137 22.11.2013	Defer Date: 06.02.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided net content of high tenacity Polyester yarn in export product and a small sample of export product in support				
	of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.				

Case No.:6/35/84-ALC3/2013	Party Name: ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Approval
HQ File :01/84/050/00265/AM14/	RLA File :02/24/040/00143/AM14/	Lic.No/Date:0210196868 27.11.2013	

|| Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

ubmitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this
ase as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/99/2013-14/Hosy., dated 09.01.2014 as
 etailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cashmere Wool Tops upto 17.00	216.100	Fine animal hair Cashmere	239.87
	Micron	Kgs.	(Not carded and combed)	Kgs.
			upto 17.00 Micron	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/39/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	00 01 2014	Status: Approved
HQ File :01/84/050/00276/AM14/		Lic.No/Date:0510372017 27.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 95% Rayon	6000 Nos.	95% Rayon 5% Spandex	650 Kgs.
	5% Spandex dyed knitted fabric,		dyed knitted fabric, GSM-	
	GSM-150+/-10% on top with		150+/-10%	
	Indian lining & 100% Viscose		100% Viscose printed	16,500 Sq.
	printed woven fabric on bottom,		woven fabric, GSM-87+/-	meter
	GSM-87+/-10%, Style		10%	
	No.335060/ 337794			

The GSM should match in both import and export.

Case No.:6/39/84-ALC3/2013		00 01 2014	Status: Approved
HQ File :01/84/050/00278/AM14/		Lic.No/Date:0510372653 05.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Jacket made of 100% Linen	7550 Nos.	100% Linen dyed woven	18,120 Sq.
	dyed woven fabric, GSM-161+/-		fabric, GSM-161+/-10%	meter
	10%, Style No.14C02275			
2.	Ladies Jacket made of 100% Linen	2900 Nos.	100% Linen dyed woven	6525 Sq.
	dyed woven fabric, GSM-196+/-		fabric, GSM-196+/-10%	meter
	10%, Style No. 14C02323/			
	14C04550			
3.	Ladies Trouser made of 100% Linen	10,300	100% Linen yarn dyed	24,514 Sq.
	yarn dyed woven fabric, GSM-190+/-	Nos.	woven fabric, GSM-	meter
	10%, Style No.14C01820/14C04528		190+/-10%	
4.	Ladies Trouser made of 100% Linen	13,700	100% Linen dyed woven	32,606 Sq.
	dyed woven fabric, GSM-161+/-	Nos.	fabric, GSM-161+/-10%	meter
	10%, Style No. 14C01818/			
	14C04522			
5.	Ladies Trouser made of 100% Linen	8475 Nos.	100% Linen bleached	20,340 Sq.
	bleached woven fabric, GSM-196+/-		woven fabric, GSM-	meter
	10%, Style No.14C01819/14C04523		196+/-10%	
6.	Ladies Jacket made of 100% Linen	7450 Nos.	100% Linen bleached	17,880 Sq.

	bleached woven fabric, GSM-196+/-		woven	fabric,	GSM-	meter	
	10%, Style No.14C02005		196+/-1	0%			
7.	Ladies Jacket made of 100% Linen	8275 Nos.	100%	Linen	bleached	18,619	Sq.
	bleached woven fabric, GSM-196+/-		woven	fabric,	GSM-	meter	
	10%, Style No.14C02323/14C04570		196+/-1	0%			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:14/39/84-ALC3/2013		Meet No/Date:39/84-ALC3/2013 09.01.2014	Status: Deferred
	HQ File :01/84/050/00286/AM14/		Lic.No/Date:0510372651 05.12.2013	Defer Date: 06.02.2014
25	relevant papers and observed th	at applicant firm		

has not provided CAD/CAM, measurement chart & sketch of export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 06.02.2014.

Case No.:5/39/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	00.01.2014	Status: Approved
HQ File :01/84/050/00277/AM14/		Lic.No/Date:0510372884 09.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Skirt made of 68% Rayon	11,300	68% Rayon 27% Nylon 5%	5340 Kgs.

126

27% Nylon 5% Spandex dyed knitted	Nos. Spandex	dyed knitted fabric,
fabric, GSM-350+/-10%, Style	GSM-350	0+/-10%
No.334506/339227		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/39/84-ALC3/2013		00 01 001 4	Status: Approved
HQ File :01/84/050/00287/AM14/	II	Lic.No/Date:0510372931 09.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Linen	5900	100% Linen dyed fabric,	20,296 Sq.
	dyed fabric, GSM-195+/-10%,	Nos.	GSM-195+/-10%	meter
	Style No.4009			
2.	Girls Dress made of 52% Linen	6200	52% Linen 48% Rayon	13,516 Sq.
	48% Rayon dyed fabric, GSM-	Nos.	dyed fabric, GSM-200+/-	meter
	200+/-10%, Style No.CX8-		10%	

		7121934				
27	3.	Girls Dress made of 100% Polyester printed fabric, GSM-79+/-10% &	1400 Nos.	100% Polyester printed fabric, GSM-79+/-10%	1134 Someter	q .
		100% Polyester Taffeta lining, GSM-60+/-10%, Style No.CT8-7122059		100% Polyester Taffeta lining, GSM-60+/-10%	518 Someter	q .
	4.	Babies Dress made of 100% Polyester printed fabric, GSM-	900 Nos.	100% Polyester printed fabric, GSM-79+/-10%	585 Someter	q .
		79+/-10% & 100% Polyester Taffeta lining, GSM-60+/-10%, Style No.CT8-7122059		100% Polyester Taffeta lining, GSM-60+/-10%	270 Someter	q .
	5.	Girls Dress made of 100% Polyester printed fabric, GSM-79+/-10% &	2600 Nos.	100% Polyester printed fabric, GSM-79+/-10%	3276 Someter	q.
		100% Polyester Taffeta lining, GSM-60+/-10%, Style No.CT8-7121917		100% Polyester Taffeta lining, GSM-60+/-10%	1924 Someter	q .

Case No.:16/39/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:39/84-ALC3/2013	Status:
		09.01.2014	Approved

HQ File :01/84/050/00288/AM14/	RLA File :05/24/040/00315/AM14/	Lic.No/Date:0510372929	
		09.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	Ladies Top made of 100% Polyester	45,700	100% Polyester dyed	64,894 Sq.
		dyed fabric, GSM-80+/-10%, Style	Nos.	fabric, GSM-80+/-10%	meter
		No.V5306-2			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:21/39/84-ALC3/2013	-	00.01.2014	Status: Approved
HQ File :01/84/050/00293/AM14/		Lic.No/Date:1010055876 09.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	PVC Backed Printed Coir Mats	77,670 Sq.	Relevant PVC backed Coir	80,000 Sq.
	in various sizes Mats	meters	Mats & Matting in	meter
			roll/various sizes mats	

II .	-	00 01 001 4	Status: Approved
HQ File :01/84/050/00294/AM14/		Lic.No/Date:0510373013 09.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Top in 100% Polyester	7811 Nos.	100% Polyester printed	9373 Sq. meter (@
	printed woven fabric, GSM-		woven fabric, GSM-	1.20 sq. meter per
	121+/-10%, Style		121+/-10%	piece)
	No.7641623			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	1 -	00 01 001 4	Status: Approved
HQ File :01/84/050/00282/AM14/	RLA File :05/24/040/00333/AM14/	Lic.No/Date:0510373589 16.12.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Babies Garments (Dress) made	7301 Nos.	100% Viscose fabric,	3663 Sq.
	from 100% Viscose fabric, GSM-		GSM-159+/-10%,, width-	meter
	159+/-10%, Style No. 661984		55/56"	

31

130

2.	Girls Dress made from 100% Viscose fabric, GSM-159+/-10%, Style No. 661984		100% Viscose GSM-159+/-10% 55/56"	fabric, ,, width-		Sq.
The GSM	should match in both import and export.				•	
The R.A. s	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

MANUAL AGENDA CASE

(32)

Case No.437	M/s Gaurav International, Gurgaon				
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/174/AM-14/DES-V				
Fixation of input output norms against Advance Authorization No.0510337980 dated 31.10.2012.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Norms Committee has considered several proposals of this nature received from the applicant firms during recent meetings. The Committee after deliberations decided to ask the applicant firm for report to indicate how many more cases of this nature are pending with them. The case stands for re-listing on 06.02.2014.

(33)

Case No.438	M/s Gaurav International, Gurgaon			
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/173/AM-14/DES-V			
Fixation of input output norms in respect of Advance Authorization No.0510337410 dated				
18.10.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Norms Committee has considered several proposals of this nature received from the applicant firms during recent meetings. The Committee after deliberations decided to ask the applicant firm for report to indicate how many more cases of this nature are pending with them. The case stands for re-listing on 06.02.2014.

(34)

Case No.439	M/s S.K. Exports, Kanpur			
NC 39/AM-14, dt. 09.01.2014	File No.01/84/50/140/AM-14/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0610032813 dated				
03.07.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples of the export product and after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as per decision taken in NC meeting No.38/AM-14, dated 02.01.2014, as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gents/Ladies Jacket made of	3760 Nos.	100% Nylon dyed woven fabric,	4.60 Sq.
	Nylon fabric with Polyester lining,		GSM-220-250+/-10%, width-	meter per
	reflective tape and fitted with two		57-60"+/-10%	piece
	zip fasteners with lock		100% Nylon Zip fastener 28	Net to net
			cms. to 69 cms. with lock	
			Reflective tape, width-50mm+/-	3.25 Mtrs per
			10%	piece
			100% Polyester woven lining	4.45 Sq.
			fabric, GSM-125+/-10% &	meter per
			150+/-10%, width-60-65+/-	piece
			10%	
2.	Men's/Ladies Trouser made out	1890 Nos.	100% Nylon dyed woven fabric,	3.85 Sq.
	of Nylon fabric with Polyester		GSM-220+/-10%, width-57-	meter per
	lining, fitted with two zip fasteners		60"+/-10% and 250+/-10%	piece
	with lock (Style:X33T)		100% Nylon Zip fastener 28	Net to net
			cms. to 69 cms. with lock	
			100% Polyester woven lining	3.71 Sq.

			fabric, GSM-125+/-10% & 150+/-10%, width-60-65+/-10%	
3.	Industrial workwear Bib Pant (i.e. Salopettes) made out of Nylon fabric with Polyester lining, fitted with three zip fasteners with lock (Style:X33S)	330 Nos.	100% Nylon dyed woven fabric, GSM-220+/-10%, width-57-60"+/-10% and 250+/-10% 100% Nylon Zip fastener 28 cms. to 69 cms. with lock 100% Polyester woven lining fabric, GSM-125+/-10% &	4.45 Sq.
			150+/-10%, width-60-65+/-	piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(35)

Case No.440	M/s Bharat Silks, Bangalore				
NC 39/AM-14, dt. 09.01.2014	File No.01/84/50/076/AM-14/DES-V				
Ratification of input output norms against Advance Authorization No.0710095283 dated 09.05.2013.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has informed that export products No.1 to 3 have not been exported. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/100/2013-14/Hosy., dated 09.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
4.	Ladies Dress made of 100% Silk	272 No.	100% Silk (MRS) crinkle	2.41 Sq. meter
	(MRS) crinkle chiffon Fabric,		chiffon Fabric, GSM-34+/-	per piece
	GSM-34+/-10% & 100%		10%, width-140 cms.	

	Polyester multi chiffon fabric, GSM-74+/-10%, Style No.C63153		100% Polyester multi chiffon fabric, GSM-74+/-10%, width-148 cms.	3.05 Sq. meter per piece
5.	Ladies Dress made of 100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, 100% Polyester fabric satin chiffon, GSM-82+/-10% & 100% Polyester poly CDC fabric, GSM-86+/-10%, Style No.P 14009	90 Nos.	100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, width-148 cms. 100% Polyester fabric satin chiffon, GSM-82+/-10%, width-148 cms. 100% Polyester poly CDC fabric, GSM-86+/-10%, width-148 cms.	1.18 Sq. meter per piece 2.38 Sq. meter per piece 2.78 Sq. meter per piece
6.	Ladies Dress made of 100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, 100% Polyester fabric satin chiffon, GSM-82+/-10% & 100% Polyester poly CDC fabric, GSM-86+/-10%, Style No.P 14010	90 Nos.	100% Polyester fabric 2026 poly crepe chiffon, GSM-92+/-10%, width-148 cms. 100% Polyester fabric satin chiffon, GSM-82+/-10%, width-148 cms. 100% Polyester poly CDC fabric, GSM-86+/-10%, width-148 cms.	1.62 Sq. meter per piece 1.55 Sq. meter per piece 2.24 Sq. meter per piece
7.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/- 10%, Style No.P 63001	548 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	*
8.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10% & 100% MRS Silk satin fabric, GSM-110+/-10%, Style No.P 63002	2310 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms. 100% MRS Silk satin fabric, GSM-110+/-10%, width-140	0.49 Sq. meter per piece 0.70 Sq. meter per piece

			cms.	
9.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10% & 100% MRS Silk satin fabric,	90 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	0.96 Sq. meter per piece
	GSM-110+/-10%, Style No.P 14001		100% MRS Silk satin fabric, GSM-110+/-10%,, width-140 cms.	0.50 Sq. meter per piece
10.	Ladies Top made of 100% MRS Silk CDC fabric, GSM-71+/-10% & 100% MRS Silk satin fabric,	45 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	0.64 Sq. meter per piece
	GSM-110+/-10%, Style No.P 14002		100% MRS Silk satin fabric, GSM-110+/-10%,, width-140 cms.	1.26 Sq. meter per piece
11.	Ladies Top made of 100% Silk (MRS) crinkle chiffon Fabric, GSM-34+/-10% & 100%	356 No.	100% Silk (MRS) crinkle chiffon Fabric, GSM-34+/-10%, width-140 cms.	3.35 Sq. meter per piece
	Polyester multi chiffon fabric, GSM-75+/-10%, Style No.C63151		100% Polyester multi chiffon fabric, GSM-75+/-10%, width-148 cms.	0.29 Sq. meter per piece
12.	Ladies Top made of 100% MRS Silk satin fabric, GSM-53+/-10% & 100% Polyester net fabric,	252 Nos.	100% MRS Silk satin fabric, GSM-53+/-10%, width-140 cms.	0.91 Sq. meter per piece
	GSM-25+/-10%, Style No.C 63008		100% Polyester net fabric, GSM-25+/-10%,, wdith-160 cms.	1.64 Sq. meter per piece
13.	Ladies Tunic made of 100% MRS Silk CDC fabric, GSM-71+/- 10%, Style No.P 63004	1005 Nos.	100% MRS Silk CDC fabric, GSM-71+/-10%, width-140 cms.	1.16 Sq. meter per piece
14.	Ladies Tunic made of 100%	81 Nos.	100% Polyester satin chiffon	1.63 Sq. meter

Polyester satin chiffon fabric,	fabric, GSM-82+/-10%,,	per piece	
GSM-82+/-10%, Style No. E	width-148 cms.		
14045			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(36)

Case No.441	M/s Bharat Fashions & Apparels, Bangalore
NC 39/AM-14, dt. 09.01.2014	File No.01/84/50/021/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0710094612 dated 03.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 23.01.2014.

(37)

Case No.442	M/s S. Khoday Silk Twisting Factory, Bangalore
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/301/AM-14/EFGC(PRC)/DES-V
Ratification of input output norms against Advance Authorization No.0710054898 dated 11.12.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 23.01.2014.

(38)

Case No.443	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/126/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510360065 dated	

17.07.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(39)

Case No.444	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/123/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314445 dated	
13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(40)

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	Case No.445	M/s Orient Craft Ltd., New Delhi
	NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/122/AM-14/DES-V
	Fixation of input output norms in respect of Annual Advance Authorization No.0510314446 dated	
	13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(41)

Case No.446	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/124/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314445 dated	
13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(42)

Case No.447	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/120/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510314445 dated	
13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

(43)

Case No.448	M/s Orient Craft Ltd., New Delhi
NC 39/AM-14, dt. 09.01.2014	File No.01/84/171/121/AM-14/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No.0510360065 dated	
17.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 06.02.2014.

Outside agenda case

-(44)

Case No.7	M/s Sarash Impex Pvt. Ltd., New Delhi.
NC 39/AM-14, dt. 09.01.2014	File No.01/84/162/172/AM-14/DES-V
Clarification regarding permissibility of import of Silk fabric against SION J-318 and in terms of	
meterage.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CLA, New Delhi requested to clarify whether Silk fabric can be permitted for import against SION J-318 and in terms of meterage. The Committee

after deliberations clarified that silk fabric only and not silk yarn can be permitted for import against SION J-318 and in terms of meterage.
